

014559

THE HIGH COURT OF KERALA

A1- 64767 / 2015 / A7

Kochi : 682 031
Date : 11.02.2019

OFFICIAL MEMORANDUM

Sub:- High Court – establishing a Regional SPARK help desk in the High Court Complex- providing office space – reg.

Ref:- Government letter No.SL-3/29/2018-Fin. (Computer No.725028) dated 30.01.2019.

The Government had been addressed to provide the services of a SPARK Help Desk in the High Court, to resolve the technical issues in SPARK in a time bound manner. In reply, the Government vide letter cited have now requested to inform whether at least 100 Sq. ft. of space with power supply could be provided in the High Court complex, so that a regional help desk of SPARK can be started in Ernakulam and other offices in Ernakulam District can also utilise the facility of that Help desk.

Hence, the 'J' Section, High Court is hereby directed to ascertain the feasibility of providing at least 100 sq. ft. of space with Power supply in the High Court complex to the Government for starting a SPARK help desk in the High Court, in consultation with the officers concerned and the Accounts Sections, High Court and to report the same to the 'A' Section, High Court on or before 19.02.2019.

A copy of the letter cited is appended herewith for information.

(By Order)

Encl :- as above


K. Haripal
Registrar General

To
The 'J' Section, High Court.

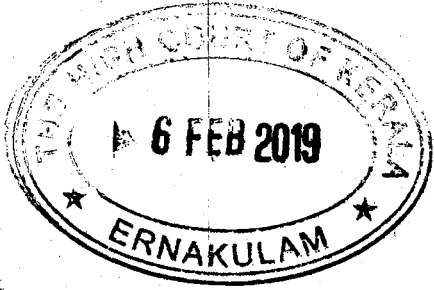
Copy to:-

The Registrar (Finance), High Court.
The Drawing & Disbursing Officer, High Court.
The Joint Registrars in charge of 'J', 'G' (Accounts I, II & III) Sections,
High Court.
The Finance Officer, High Court.
The Deputy Registrar in charge of 'J', High Court.
The Assistant Registrars in charge of 'G' (Accounts I, II & III) Sections,
High Court.
The Accounts Officer, High Court.
The Confidential Assistants to the Registrars and the Addl. Registrar
(Gen. Admn.), High Court.

✓ The IT Section, High Court
The Administrative Records Section, High Court.
The file.

- 343 -

A7



GOVERNMENT OF KERALA

012230

Computer No: 725028 File No: SL-3/29/2018-FIN

Finance (ITSF) Department
Thiruvananthapuram,
Phone: 0471-2304752,
Email:info.fin@kerala.gov.in,
30/01/2019.

REGISTRARS' SECRETARIA

Date: 02/02/19

- R
- R
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- R(A)
- R(P)
- Addl.R(OA)
- D/S
- REG
- Project
- CO-ORD
- Chief
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From
The Principal Secretary to Government
To
The Registrar General of the High Court,
The High Court of Kerala, Ernakulam-682031

Sir,
Sub: Deputing Master Trainer from SPARK in High Court
Ref: Your letter no. A1-64767/2015/A7 dated 22.12.2018

REGISTRAR GENERAL

Inviting attention to the reference cited, I am directed to request you to inform whether, at least 100 Sq. ft. of Space with Power supply could be provided in the High Court Complex, so that a regional help desk of SPARK can be started in Ernakulam and other offices in Ernakulam District can also utilise the facility of that Help desk. The rest of the infrastructure facilities with manpower can be provided by Govt for setting up the Help desk there, once that 100 sq.foot office space is made available.

Yours Faithfully,

SURESH KUMAR.O B
UNDER SECRETARY
For Principal Secretary to Government.